

IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

RSA No. 4087 of 2003 (O&M)

Alam Singh ...Petitioner(s)

Versus

Gurpreet Singh and Anr. ...Respondent(s)

To,

Respondent No. 7(ii)

Nirmal Kaur D/o Jaswant Kaur D/o Bhagwan Singh
R/o Village Bhamian Tehsil and Distt. Fathegarh -
Sahib, Punjab.

Whereas it is proved to the satisfaction of this court that the above named respondent cannot be served in the ordinary manner, notice is hereby issued against him to appear in this court on the 30th July, 2019 personally or through some one authorized by law to act for him or an Advocate of this court to defend the above noted case failing which it will be heard and decided in his absence.

Given under my hand and the seal of this Court on 5th day of May, 2019.

SKaur
Supdt. Gr.I (Civil-II)
Punjab and Haryana High Court,
Chandigarh

5/5/19